NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.130/252/HDB/2018
NAME OF THE COMPANY	Repco Mines & Minerals Private Limited
NAME OF THE PETITIONER(S)	Repco Mines & Minerals Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DungHamidoRA	· PCT	CSPHANINDRA Q	Manis La
		9989446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	+		

ORDER

Heard Mr.D.V.K.Phanindra Learned PCS for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks

Post the case on 23rd March 2018

Member (T)

Member (J)

Ramu